

PULSAR INTERNATIONAL LIMITED

(Hereinafter referred to as the "Target Company" or "Pulsar")

CIN: L99999MH1990PLC131655

Registered Office: 501-A, Avantika Apartment, New Maneklal Estate, Ghatkopar (West), Mumbai - 400 086;

Tel No: 022-22660520, 22660442; Email id: pulsarlitd1928@gmail.com

Open Offer to the public equity shareholders of Pulsar International Limited for acquisition of 7,80,000 Equity Shares of Face Value ₹ 10/- each of Pulsar representing 26.00% of total fully paid up equity share capital ("voting share capital") of Target company for cash, at price of ₹ 14/- (Rupees Fourteen only) per equity share by Bluerock Investment Quotient LLP ("Acquirer") under SEBI (SAST) Regulations, 2011.

This **Post Offer Advertisement** is being issued by **Keynote Financial Services Limited** ("Manager to the Offer"), on behalf of the Acquirer in connection with the offer made in compliance with Regulation 18(12) of the SEBI (SAST) Regulations, 2011. This Post Offer Advertisement has to be read with Public Announcement issued on July 26, 2019 ("PA"), the Detailed Public Statement dated August 02, 2019 ("DPS") and Letter of Offer dated August 28, 2019 ("LOF") dispatched to the public shareholders on September 05, 2019. The DPS with respect to the aforementioned Offer was published in **Financial Express** (all editions) - English National Daily, **Jansatta** (all editions) - Hindi National Daily, **Mumbai Lakshadeep** (Mumbai edition) - Marathi Regional Daily (regional language daily where the place of the stock exchange & registered office of the Target Company is situated).

1. Name of the Target Company : Pulsar International Limited.
2. Name of the Acquirer : Bluerock Investment Quotient LLP
3. Name of the Manager to the Offer : Keynote Financial Services Limited.
4. Name of the Registrar to the Offer : Karvy Fintech Private Limited.
5. Offer Details:
 - a. Date of opening of the Offer : Friday, September 13, 2019.
 - b. Date of closing of the Offer : Thursday, September 26, 2019.
 6. Date of Payment of Consideration : Wednesday, October 09, 2019.
7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document	Actual
7.1	Offer Price (₹)	14/-	14/-
7.2	Aggregate Number of Shares Tendered	7,80,000	6,600
7.3	Aggregate Number of Shares Accepted	7,80,000	6,600
7.4	Size of Offer (Number of Shares multiplied by offer price of shares) (₹)	1,09,20,000/-	92,400/-
7.5	Shareholding of the Acquirer before Agreement/Public Announcement (No. & %)	Nil	Nil

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
		Number	% of Total Equity Share Capital	Number	% of Total Equity Share Capital
7.6	Shares Acquired by way of Agreement	8,60,000	28.67	8,60,000	28.67
7.7	Shares Acquired by way of Open Offer	7,80,000	26.00	6,600	0.22
7.8	Shares Acquired after Detailed Public Statement	0	0.00	0	0.00
7.9	Post offer shareholding of Acquirer	16,40,000	54.67	8,66,600	28.88
7.10	Pre offer shareholding of the Public	19,40,100	64.67	19,40,100	64.67
7.11	Post offer shareholding of the Public	11,60,100	38.67	19,33,500	64.45

8. The Acquirer along with its Directors severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Ltd and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

KEYNOTE

Keynote Financial Services Limited

(formerly Keynote Corporate Services Limited)

The Ruby, 9th Floor, Senapati Bapat Marg, Dadar (West), Mumbai – 400 028.

Tel: +91-22-6826 6000-3; Fax: +91-22-6826 6088; E-mail: mbd@keynoteindia.net

Contact Person: Amlan Mahajan; Website: www.keynoteindia.net

SEBI Registration No.: INM 000003606; CIN: L67120MH1993PLC072407

For and on behalf of the Acquirer

Sd/-

Vivek Gadiyar

Designated Partner

Place: Mumbai

Date: October 14, 2019